

>

Title: Introduction of the Constitution (Amendment) Bill, 2008 (Amendment of the Eleventh Scedule).

SHRI C.K. CHANDRAPPAN (TRICHUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI C.K. CHANDRAPPAN (TRICHUR): I introduce the Bill [\[MSOffice52\]](#)

* Published in the Gazatte of India, Extraordinary, Part-II, Section-2 dated 25.04.08.